15.37 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FOURTH REPORT

SHRI D. L. BAITHA (Araria): Mr. Deputy Speaker, Sir, I beg to move the following:—

"That this House do agree with the Fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th July, 1980."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th July, 1980."

The motion was adopted.

MR. DEPUTY-SPEAKER: Now, Mr. Harish Chandra Singh Rawat. (*Interruptions*).

SHRI RAMAVATAR SHASTRI.**

MR. DEPUTY-SPEAKER: Whatever Mr. Ramavatar Shastri speaks now will not go on record. Order please. I have called Mr. Harish Chandra Singh Rawat.—he is absent Then, Shri R. L P. Verma—he is also absent. Prof. Narain Chand Parashar.

15.38 hrs.

CONSTITUTION (AMENDMENT) BILL*

(*Amendment of Eighth Schedule*)

PROF. NARAIN CHAND PARASHAR (Hamirpur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

PROF. NARAIN CHAND PARASHAR: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(*Amendment of Article 366, etc.*)

MR. DEPUTY-SPEAKER: Now again, Prof. Parashar.

PROF. NARAIN CHAND PARASHAR (Hamirpur): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

PROF. NARAIN CHAND PARASHAR: I introduce the Bill.

ARMED FORCES (SPECIAL POWERS) REPEAL BILL*

MR. DEPUTY-SPEAKER: Shri George Fernandes.

SHRI GEORGE FERNANDES (Muzaffarpur): I beg to move for leave to introduce a Bill to repeal the Armed Forces (Special Powers) Act, 1958.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Armed Forces (Special Powers) Act, 1958."

The motion was adopted.

SHRI GEORGE FERNANDES: I introduce the Bill.

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**Not recorded.